



No. DJA/Trg./Conf./JO-02/1893/2025/ 525

28<sup>th</sup> January, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RACC
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Change in the date for Core Competence Conference for Knowledge, Skill & Perspective Development for CJMs/ACJMs/JMFCs (Half of the Total Strength) from 31<sup>st</sup> January, 2025 to 07<sup>th</sup> March, 2025.

Ref.: Letter No. DJA/Trg./Conf./JO-02/1893/2025/6586-6597 dated 23.12.2024.

Respected Madam/Sir,

We have received inputs from the Security Agencies regarding possible traffic restrictions in Dwarka due to the proposed Public Meeting to be addressed by the Hon'ble Prime Minister on 31<sup>st</sup> January, 2025 at the DDA Ground, Sector-14, Dwarka, which is in close vicinity to the Delhi Judicial Academy. In order to avoid inconvenience to the participants and to ensure smooth and effective organization of the conference, it has been decided to reschedule the above mentioned conference. Now the conference shall be organized on 07<sup>th</sup> March, 2025.

The Ld. Judicial Officers nominated for the above mentioned conference may kindly be informed about the change of the date and they be requested to preside over their respective Courts on 31<sup>st</sup> January, 2025. Fresh programme schedule for 07<sup>th</sup> March, 2025 will be shared in the Whatsapp group to be created for the conference.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ/G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 07<sup>th</sup> March, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours sincerely,

(Rajesh Kumar Singh)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**  
TIS HAZARI COURT: DELHI

No. 6402 - 6419/JOTP/Gaz./2025

Dated, Delhi the 30 JAN 2025

Copy forwarded in continuation to this office endst. no. 58-73/JOTP/Gaz./2025 dated, Delhi 04.01.2025, for information and necessary action to:-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, e-sewa kendra, Tis Hazari Court, Delhi.
5. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.

(Mukesh Kumar Gupta)

Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

Annexure 'A'

**Proposed Nomination List for  
Core Competence Conference for Knowledge, Skill & Perspective Development for  
CJMs, ACJMs & JMFCs  
(Half of Total Strength)  
on  
31<sup>st</sup> January, 2025**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Mr. Deepak Kumar-I	CJM		East	KKD
2	Ms. Swati Sharma	CJM		Shahdara	KKD
3	Mr. Deepak Kumar-II	CJM			Rouse Avenue
4	Ms. Vasundhara Chhaunkar	CJM		North-West	Rohini
5	Ms. Shriya Agrawal	CJM		South-West	Dwarka
6	Ms. Samiksha Gupta	CJM		West	THC
7	Mr. Mayank Mittal	ACJM (Special Acts)		Central	THC
8	Ms. Dhanashree Deka	ACJM		North-East	KKD
9	Mr. Vivek Beniwal	ACJM		South-East	Saket
10	Ms. Akriti Mahendru	ACJM		West	THC
11	Mr. Pranav Joshi	ACJM	1	New Delhi	PHC
12	Ms. Neetu Nagar	ACJM	6		Rouse Avenue
13	Ms. Neha Mittal	ACJM	3		Rouse Avenue
14	Ms. Amardeep Kaur	ACJM		North	Rohini
15	Ms. Neetu Sharma	ACJM	1	Central	THC
16	Ms. Medha Arya	ACJM		South	Saket
17	Ms. Aishwarya Singh Kashyap	JM First Class	6	Shahdara	KKD
18	Ms. Aakanksha	JM First Class	5	West	THC
19	Mr. Shashank Nandan Bhatt	JM First Class	2	West	THC
20	Mr. Vaibhav Kumar	JM First Class	5	New Delhi	PHC
21	Mr. P. Bhargav Rao	JM First Class	5	East	KKD
22	Mr. Ashish Kumar Meena	JM First Class	1	South	Saket
23	Ms. Shipra Dhankar	JM First Class	1	Central	THC

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
24	Ms. Kanika Agarwal	JM First Class	3	North-East	KKD
25	Mr. Manuj Kaushal	JM First Class	4	Central	THC
26	Mr. Raghav Sharma	JM First Class	6	South-East	Saket
27	Ms. Nectika Kapoor	JM First Class	6	South-West	Dwarka
28	Ms. Aayushi Saxena	JM First Class	5	Shahdara	KKD
29	Ms. Bhujali	JM First Class	1	North	Rohini
30	Ms. Deeksha Sethi	JM First Class	8	South-West	Dwarka
31	Mr. Bhanu Pratap Singh	JM First Class	2	South	Saket
32	Mr. Pankaj Rai	JM First Class	1	North-East	KKD
33	Mr. Udbhav Kumar Jain	JM First Class	4	Shahdara	KKD
34	Ms. Divya Arora	JM First Class	4	North-West	Rohini
35	Mr. Harshal Negi	JM First Class	2	South-West	Dwarka
36	Ms. Pritu Raj	JM First Class	1	East	KKD
37	Ms. Aditi Rao	JM First Class	7	South-East	Saket
38	Mr. Sahil Monga	JM First Class	6	New Delhi	PHC
39	Ms. Swati Bhardwaj	JM First Class	6	West	THC
40	Mr. Apoorv Bhardwaj	JM First Class	2	North-West	Rohini
41	Mr. Saurabh Goyal	JM First Class	1	South-West	Dwarka
42	Ms. Deepika Thakran	JM First Class	12	South-East	Saket
43	Mr. Akshay Sharma	JM First Class	2	South-East	Saket
44	Ms. Kritika Jain	JM First Class	3	South-West	Dwarka
45	Ms. Isra Zaidi	JM First Class	4	North-East	KKD
46	Ms. Sukriti Singh	JM First Class	4	West	THC
47	Mr. Chatinder Singh	JM First Class	7	Central	THC
48	Ms. Sanghmitra	JM First Class	1	Shahdara	KKD
49	Ms. Devanshi Janmeja	JM First Class	4	South-East	Saket
50	Ms. Divya Yadav	JM First Class	4	South-West	Dwarka
51	Mr. Ankit Garg	JM First Class	8	New Delhi	PHC
52	Ms. Nidhi Chitkara	JM First Class	6	North-West	Rohini
53	Mr. Sarthak Panwar	JM First Class	5	North	Rohini

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
54	Mr. Karanbir Singh	JM First Class	2	Central	THC
55	Mr. Azad Sehrawat	JM First Class	10	South-East	Saket
56	Mr. Ravi	JM First Class	7	New Delhi	PHC
57	Mr. Raj Kumar Singh	JM First Class	5	Central	THC
58	Mr. Vaibhav Garg	JM First Class	11	Central	THC
59	Ms. Shraddha Srivastava	JM First Class	9	West	THC
60	Mr. Rahul Saini	JM First Class	8	Shahdara	KKD
61	Mr. Tanmay Batham	Relieving JMFC/Civil Judge		East	KKD
62	Ms. Ariba Khan	Relieving JMFC/Civil Judge		South	Saket
63	Ms. Shubhangi Aggarwal	Relieving JMFC/Civil Judge		South-East	Saket
64	Ms. Urvi Gupta	Relieving JMFC/Civil Judge		North-West	Rohini
65	Mr. Satendra Pal Singh	Relieving JMFC/Civil Judge		North-East	KKD
66	Mr. Gaurav Ujjwal	Relieving JMFC/Civil Judge		Central	THC
67	Ms. Pallavi Tyagi	Relieving JMFC/Civil Judge		New Delhi	PHC
68	Ms. Jyoti	Relieving JMFC/Civil Judge		South-East	Saket
69	Ms. Anugya Chauhan	Relieving JMFC/Civil Judge		Central	THC
70	Mr. Upender Kumar	Relieving JMFC/Civil Judge		North	Rohini
71	Ms. Neha Jarwal	Relieving JMFC/Civil Judge		Shahdara	KKD
72	Mr. Puneet Negi	Relieving JMFC/Civil Judge		North-West	Rohini
73	Mr. Sandeep	Relieving JMFC/Civil Judge		East	KKD

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